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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**



**C.P. (I.B) No. 25/7/NCLT/AHM/2018**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2018**

Name of the Company: A U Small Finance Bank Ltd.  
V/s.  
Kotecha Industries Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy  
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Jaimin R. Dave	Adv.	Petitioner	
2.	Yash H. Mehta	PCS	Respondent	

**ORDER**

Learned Advocate Mr. Jaimin Dave present for Financial Creditor/Petitioner.  
Learned Advocate Ms. Natasha Sutaria with Learned PCS Mr. Yash Mehta present  
for Respondent.

Learned PCS Mr. Yash Mehta filed Memorandum of Appearance for Respondent.

Objections filed.

For hearing before admission, list the matter on 28.02.2018.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 13th day of February, 2018.